

(13)

Declaration of Assets and LiabilitiesYear 2024-25I RAHUL KUMAR ROSHAN, son/daughter/wife of ASHUTOSH PRASAD S.aged 30 years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as OFFICE ATTENDANT (GARDNER).

I give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

RACHANA RUDRA

| Sr. No. | Description   | Self   | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--------|----------------|------------------|------------------|-----------------------|
| (i)     | Cash  | 5000/- |                |                  |                  |                       |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | -      | -              | -                | -                | -                     |
| (iii)   | Bonds, Debentures and Shares in companies                                     | -      | -              | -                | -                | -                     |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | -      | -              | -                | -                | -                     |
| (v)     | Motor Vehicles (details of make, etc.)  | -      | -              | -                | -                | -                     |
| (vi)    | Jewellery (give details of weight and value)                                  | 10/gm  | -              | -                | -                | -                     |
| (vii)   | Other assets, such as values of claims / interests                            | -      | -              | -                | -                | -                     |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description   | Self | Spouse Name(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|------|----------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                          | -    | -              | -                | -                | -                     |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      | -    | -              | -                | -                | -                     |
| (iii)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value | -    | -              | -                | -                | -                     |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value            | -    | -              | -                | -                | -                     |
| (v)     | Others (such as interest in property)   | -    | -              | -                | -                | -                     |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on ..... |
|---------|---|---|--------------------------------|
| (a)     | (i) Loans from Banks  | S.B.P   | 150,000/-                      |
|         | (ii) Loans from financial institutions                        | -   | -                              |
|         | (iii) Government Dues:  |   |                                |
|         | (a) dues to departments dealing with government accommodation | -   | -                              |
|         | (b) dues to departments dealing with supply of water          | -   | -                              |
|         | (c) dues to departments dealing with supply of electricity    | -   | -                              |

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|     |   |                |   |
|-----|---|----------------|---|
|     | (d) dues to departments dealing with telephones   | -              | - |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)  | -              | - |
|     | (f) Other dues, if any  | -              | - |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | E W & PR 5119K | - |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   | -              | - |
|     | (iii) Sales Tax [Only in case of proprietary business]  | -              | - |
|     | (iv) Property Tax   | -              | - |

**C. Personal Detail**

GPF/CPE/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Rahul Kumar Roshan

Name of Employee: RAHUL KUMAR ROSHAN

Designation: B.L.A (CARE TAKER SECT)

Department: CARE TAKER SECTION

Place: PATNA

Date: 8/2/24

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rahul Kumar Roshan